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FIXATION OF PRICES OF INDUSTRIAL GOODS

RAJENDRA PRATAP SINHA: DR. SALIG RAM: SHRI ARJUN ARORA:

SHRI KRISHAN KANT:

the Minister of INDUSTRIAL DEVELOPMENT/dtofint firarw *Mr be pleased to state:

- (a) whether Government have considered the proposal to abandon the policy of considering the cost plus formula while fixing the prices of industrial goods; and
 - (b) if so, what is the decision taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT/ijfefrfirefasBmitcrrSTO q 7MHcfl (SHRI GHANSHYAM OZA): (a) and (b). Government are of the view that in the determination of, the prices of industrial goods which require to be fixed in the public interest, such fixation should take due note of the likely cost of production at optimum efficiency in the relevant circumstances and provide for a resonable return on the capital invested.

APPLICATIONS FOR INDUSTRIAL LICENCES FROM MADHYA PRADESH

18. SHRI SWA1SINGH SISOD1A: Will the Minister of INDUSTRIAL DEVELOPMENT/ tifcitfro f^TO tt be pleased to state:

- liberalisation of licencing policy;
- (b) the number of letters of intent/ licences granted against the applications till date; and
- (c) the number of applications which have

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT/sjtarfTO fire;ra H'<JM« 3 n3tro# (SHRIGHANSHYAMOZA): (a) The new Licensing policy was announced on the 18th February, 1970. During the period from 19th February, 1970 to 31st March, 1971, 98 applications were received for grant of industrial licences in respect of Madhya Pradesh.

(b) 13 industrial licences and 7 letters of intent have so far been issued.

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(c) 12 applications have been rejected and in 7 cases the applications have been otherwise disposed of (withdrawn/closed, no licence required etc).

SHIFTING OF SOUTH EASTERN RAILWAY HEADQUARTERS TO ORISSA

19. SHRI PRANAB KUMAR MUKH-

SHRI CH1TTA BASU:

Will the Minister of RAILWAYS/ i^ tfeft be pleased to state:

- (a) whether it is a fact that Chief Minister of Orissa has recently made a suggestion for the shifting of South Eastern Railway Headquarters from Calcutta to some place in Orissa; and
- (b) if so, what is the reaction of Government thereto?

THE MINISTER OF RAILWAYS/ ^r jjeft (SHRI K. HANUMANTHAIYA): (a) Yes.

(b) The desirability of shifting Headquarters has to be examined.

JAGADHRI-CHANDIGARH-LUDHIANA LINE

20. SARDAR GURCHARAN SINGH TOHRA:

> SHRI SUNDAR SINGH BHAN-DARI:

SHRI LAL K. ADVANI: Will the Minister of RAILWAYS/ σχίκήσχυ be pleased to refer to the (a) the number of applications for industrial I reply to Starred Question No. 687 ' given in the licences received from Madhya Pradesh since the Rajya Sabha on the 31st August, 1970 and state the progress made so far on the Jagadhri-Chandigarh-Ludhiana Railway line?

> THE MINISTER OF RAILWAYS/ (SHRI K. HANUMAN-THAIYA): The Survey is in progress.

TRANSPORT SUBSIDY TO ENTREPRENEURS FOR STARTING INDUSTRIES IN BACKWARD AREAS

21. DR. Z.A. AHMAD:

SHRI BALACHANDRA MENON:

SHRI BHUPESH GUPTA:

Will the Minister of INDUSTRIAL DEVELOPMENT/sftsftfVra; fa*TO «fcft be pleased to state:

(a) whether there is any proposal u Government's consideration for giving under